

(b) The amount of overtime paid to the Commercial Clerks is as under :

1968—Rs. 18,163/—

1969—Rs. 18,624/—

1970—Rs. 19,085/—

(c) Action has been taken to provide additional posts of Commercial Clerks at certain stations where there has been increase in workload, by withdrawing staff from certain less important stations. Instructions have also been issued to Station Masters controlling relieving staff that relief should be arranged promptly on receipt of requests from the stations and that the available relief should be judiciously utilized.

**Shortage of Class IV Staff Experienced by Commercial Clerks in Goods, Parcel and Transhipment offices**

3434. SHRI P. L. BARUPAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether Commercial Clerks at Goods, Parcels and Transhipment offices experience difficulties in their work due to shortage of Class IV staff to handle the consignments ;

(b) whether any representation have been received in this connection ; and

(c) if so, the action proposed to be taken to rectify the position ?

THE MINISTER OF RAILWAY (SHRI HANUMANTHAIYA) : (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

**Pending cases in Kerala High Court**

3435. SHRIMATI BHARGAVI THANKAPPAN : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the number of cases pending before the Kerala High Court as on 1st April, 1971 ;

(b) the number out of them which are pending for more than one year ; and

(c) whether Government propose to appoint more Judges to finalise the pending cases with High Court of Kerala ?

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE) : (a) 34,392 on 31.12.1970. The figures as on 1.4.1971 are not readily available.

(b) 14,171 as on 31.12.1970.

(c) It is for the State Government to initiate proposal for appointment of more Judges. No proposal has been received from the Government of Kerala to increase the Judge strength of the High Court.

**Vehicular Traffic between Chauhaghat and Ghaghraghat during Rainy Season (North Eastern Railway)**

3436 SHRI B. R. SHUKLA : Will the Minister of RAILWAYS be pleased to state :

whether some arrangement existed for movement of Vehicular traffic *via* Railway Bridge across the Ghagra between Chauhaghat and Ghaghraghat Railway Station on the North Eastern Railway ; and

(b) whether Government propose to restore similar facilities for movement of Vehicular traffic at least during rainy seasons to avoid inconveniences to the public ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : Yes.

(b) The road decking was dismantled at the time of regirdering of the bridge in the year 1961, as the State Government had intimated at that time that they were not interested in the provision of decking on the new girders. There is no proposal to provide a new decking on this bridge.

**Stopping of Trains on Station in Bahraich**

3437. SHRI B. R. SHUKLA : Will the Minister of RAILWAYS be pleased to state :

(a) whether Mail and most of the Express trains do not stop at any of the Railway stations situated in the District Bahraich (N. E. Railway) in Uttar Pradesh ; and